

**Multiple property ownership**

1177. SHRI B. K. HARIPRASAD:

SHRI D. P. TRIPATHI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the multiple property ownership in Government housing scheme for other than living purpose has contributed to the housing shortage specially in Metro cities, if so, the details thereof; and

(b) the steps taken by Government to address the issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) and (b) The Government is implementing Jawaharlal Nehru National Urban Renewal Mission (JnNURM) for assisting State Governments in providing housing and basic services to urban poor/slum dwellers under the sub-mission Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) components. Mission duration was 7 years from 2005-06 which has been extended upto March, 2017 for completion of projects sanctioned upto March, 2012. Government has also launched "Housing for All (Urban)" Mission. The Mission aims to provide assistance to States/UTs in addressing the housing requirement of the slum-dwellers and urban poor. Instances of multiple property ownership in Government housing schemes for other than living purpose have not come to the notice of Ministry.

**Utilisation certificates from Jharkhand**

1178. SHRI SANJIV KUMAR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the slum-dwellers and urban poor are leading a miserable life in Jharkhand and funds allotted by Government have been diverted by the State Government;

(b) what checks are being exercised by the Ministry with regard to the correctness of Utilisation Certificates furnished with regard to grants; and

(c) what sort of Management Information System (MIS) is being maintained by the Ministry with regard to grants being provided by the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) 'Land' and 'Colonization' being State subjects, it is upto the State Governments to frame policies to provide housing and other basic civil and social infrastructure facilities for slum-dwellers and